

SUPREME COURT OF INDIA

The Collegium of the Supreme Court recommended the name of Shri Justice Deepak Kumar Tiwari, Additional Judge, for appointment as permanent Judge of the High Court of Chhattisgarh in the following terms:

On 11 April 2023, the Collegium of the High Court of Chhattisgarh unanimously recommended the name of Shri Justice Deepak Kumar Tiwari, for appointment as permanent Judge of that High Court. The Chief Minister and the Governor of the State of Chhattisgarh have concurred with the above recommendation.

In terms of the Memorandum of Procedure, we have consulted a Judge of the Supreme Court, who is conversant with the functioning of the High Court of Chhattisgarh, with a view to ascertain the suitability of Shri Justice Deepak Kumar Tiwari, Additional Judge for being appointed as a permanent Judge.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of Shri Justice Deepak Kumar Tiwari.

The Collegium has scrutinized and evaluated the material placed on record with a view to assess the merit and suitability of Shri Justice Deepak Kumar Tiwari for appointment as a permanent Judge. Having considered all aspects of the matter, the Collegium is of the view that

Shri Justice Deepak Kumar Tiwari, Additional Judge is fit and suitable for being appointed as a permanent Judge.

In view of the above, the Collegium resolves to recommend that Shri Justice Deepak Kumar Tiwari, Additional Judge, be appointed as a permanent Judge of the High Court of Chhattisgarh against an existing vacancy.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

12 July 2023

